

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 115
CP No. (IB)- 69/94(1)/JPR/2023
Under Section 94(1) of IBC, 2016

In the matter of:

Brijraj Singh Shekhawat

...Applicant

Versus

Oriental Bank of Commerce now PNB

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Nitesh Srivastava, Adv.
Nitin, Adv.

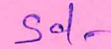
For the Respondent : Vikas Jain, Adv.

ORDER

List the matter on 21.02.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

February 06, 2024